

belonging to the Kol community are entitled to get benefits of Scheduled Tribes through out the State of Madhya Pradesh.

(b) and (c). A Cabinet note on the comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes was prepared and submitted to the Cabinet of the previous Government for their consideration. The Cabinet in their meeting held on 26.12.88 had deferred the matter. The present Government is examining afresh all proposals, recommendations suggestions, etc., received in this regard. Further as per Articles 341 (2) and 342 (2) of the Constitution, any amendment to the existing lists of Scheduled Castes and Scheduled Tribes have to be made only through an Act of Parliament.

[English]

Textile Mills Closed in Gujarat

4445. SHRI HARIN PATHAK: Will the Minister of TEXTILES be pleased to state:

(a) the number of workers of closed textile mills in Gujarat who have been paid from Textile Workers Rehabilitation Fund so far;

(b) the number of workers likely to be eligible for such payment; and

(c) by when the funds required for this will be released?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) 6491 workers of 8 closed textile mills in Gujarat have been paid a sum of about Rs. 11.21 crores till 30.3.90 under the TWRP Scheme.

(b) About 14,000.

(c) Funds required for disbursement under TWRP Scheme are released from time to time as per requirement.

CGHS Dispensaries and their Location

4446. SHRI HARPALSINGH PANWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of C.G.H.S. dispensaries functioning in various States, State-wise;

(b) whether there is only one C.G.H.S. dispensary functioning in district Ghaziabad;

(c) if so, in view of the persistent demand of Union Government employees, Government propose to open a C.G.H.S. dispensary at trans-Hindan area of district Ghaziabad;

(d) if so, the details thereof and the time by which C.G.H.S. dispensary is likely to start functioning; and

(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTHAY): (a) A statement showing the number of CGHS dispensaries functioning in different states is enclosed.

(b) Yes, Sir.

(c) to (e). The number of Central Government Servants' in trans-Hindan area of District Ghaziabad is far below the norms prescribed for opening new dispensary. As such, the Government has no proposal to open another dispensary in Ghaziabad.